

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 1602
TO BE ANSWERED ON 5TH MARCH, 2018**

Students Studying under RTE

1602. DR. SHASHI THAROOR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the total number of students studying in schools under Section 12(1)(c) of the Right to Education Act, 2009 for the last three years, State-wise;

(b) the details of the number of new admissions under Section 12(1)(c) of the Right to Education Act, 2009 for the past three years, State-wise;

(c) whether the States have reimbursed schools fee/expenditure for the costs incurred to implement Section 12(1)(c);

(d) if so, the details thereof for the last three years and if not, the reasons therefor, State-wise and year-wise;

(e) whether there are any pending proposals for fee reimbursement as stipulated under Section 12(1)(c) of the RTE Act, 2009 with the Union Government; and

(f) if so, the details thereof, State-wise and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a): State-wise details of children studying in schools under Section 12(1)(c) of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 during the last three years are at Annexure-I.

(b): Details of new admissions made under Section 12(1)(c) of the RTE Act are not maintained Centrally.

(c) to (d): Sarva Shiksha Abhiyan(SSA) norms provide for States/UTs to reimburse to the private unaided schools for admission under Section 12(1)(c) of the RTE Act, 2009 according to the per child cost notified by the respective State/UT. Thereafter, the expenditure incurred by the State/UT is supported under SSA for Classes I to VIII

subject to a limit of 20% of the overall SSA budget approved for the respectively State/UT.

13 States have submitted claims in their Annual Work Plan & Budget (AWP&B) 2015-16 and 2016-17 for children admitted under Section 12(1)(c) during academic session 2014-15 and 2015-16 respectively. In the AWP&B, 2017-18, 15 States have submitted claims for children admitted under Section 12(1)(c) during academic session 2016-17. Funds were approved under SSA for 7 States during 2015-16, 10 States during 2016- 17 and 6 States during 2017-18 as per SSA norms. State-wise details are at Annexure-II.

(e) & (f): There are no pending proposals for fee reimbursement as stipulated under Section 12(1)(c) of the RTE Act, 2009 with the Central Government.

Annexure-I**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) OF LOK SABHA UNSTARRED QUESTION NO. 1602, ASKED BY DR. SHASHI THAROOR, TO BE ANSWERED ON 05.03.2018 REGARDING “STUDENTS STUDYING UNDER RTE”**

State-wise details of children studying in private unaided schools under Section 12(1)(c) of the RTE Act, 2009 during last three years

Sl. No.	State	2014-15	2015-16	2016-17
1	Andaman & Nicobar Islands	394	540	725
2	Andhra Pradesh	NA	NA	NA
3	Arunachal Pradesh	NA	NA	NA
4	Assam	4653	3242	15062
5	Bihar	61887	97717	139418
6	Chandigarh	2145	2825	3487
7	Chhattisgarh	100927	128639	167044
8	Dadra & Nagar Haveli	NA	NA	NA
9	Daman & Diu	NA	NA	NA
10	Delhi	33201	49043	51254
11	Goa	NA	NA	NA
12	Gujarat	13033	41586	83734
13	Haryana	NA	NA	NA
14	Himachal Pradesh	NA	NA	NA
15	Jammu & Kashmir	RTE Act, 2009 Not Applicable		
16	Jharkhand	8237	10489	13244
17	Karnataka	217306	316115	414106
18	Kerala	NA	NA	NA
19	Lakshadweep	No Private Unaided School		
20	Madhya Pradesh	637123	795225	851538
21	Maharashtra	65719	104945	142112
22	Manipur	NA	NA	NA
23	Meghalaya	NA	NA	NA
24	Mizoram	NA	NA	NA
25	Nagaland	NA	NA	NA
26	Odisha	31150	31994	38820
27	Puducherry	NA	NA	NA
28	Punjab	NA	NA	NA
29	Rajasthan	436070	555966	600666
30	Sikkim	NA	NA	NA
31	Tamil Nadu	131566	197369	287068
32	Telangana	NA	NA	NA
33	Tripura	NA	NA	NA
34	Uttar Pradesh	108	3278	21598
35	Uttarakhand	66851	83450	95427
36	West Bengal	NA	NA	NA
Total		1810370	2422423	2925303

Source: AWP&B, SSA

Annexure-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 1602, ASKED BY DR. SHASHI THAROOR, TO BE ANSWERED ON 05.03.2018 REGARDING “STUDENTS STUDYING UNDER RTE”

Details of proposals received from State Governments and approvals against reimbursement to Private Schools for the last three years under SSA
(₹ in lakh)

Sl. No.	State	2014-15		2015-16		2016-17		Remarks
		Proposed	Approved	Proposed	Approved	Proposed	Approved	
1	Andaman & Nicobar Islands	0.0	0.0	0.0	0.0	112.75	0.0	Proposal was not approved for 2016-17, as State has not notified per child cost for reimbursement
2	Bihar	2559.714	0.0	4250.69	0.0	6057.07	0.0	State has neither notified per child cost nor reimbursed the amount to private schools
3	Chhattisgarh	3358.840	3064.690	3500	3133.28	3500	0.0	For 2014-15 & 2015-16, proposal was approved as per SSA norms. For 2016-17, proposal has been approved in principal, subject to reimbursement to private schools and submission of relevant documents.
4	Delhi	5139.510	0.0	14545.78	3481.95	7351.31	0.0	For 2014-15, per child cost was not notified and private schools were not reimbursed. For 2015-16, proposal was approved as per SSA norms. For 2016-17, the proposal has been approved in principal subject to submission of relevant documents.
5	Gujarat	1303.300	1303.300	5406.18	5406.18	11374.35	0.0	For 2016-17, proposal has been approved in principal, subject to reimbursement to private schools and submission of relevant documents.
6	Jharkhand	672.930	0.0	1500.98	0.0	1000.00	0.0	For 2014-15 & 2015-16, private schools were not reimbursed. For 2016-17, proposal has been approved in principal, subject to reimbursement to private schools and submission of relevant documents.
7	Karnataka	16023.771	12355.156	22636.0	16549.75	37900.00	18246.75	Proposals have been approved as per SSA norms.
8	Madhya Pradesh	24333.400	0.0	50121.64	9707.77	14919.64	14919.64	Proposal for 2014-15 was approved in 2015-16. However, proposal for 2015-16 was not approved, as State has not reimbursed to private schools.
9	Maharashtra	13811.270	0.0	24313.08	2469.99	42269.32	1400.00	Proposal for 2014-15 was not approved as State has not reimbursed to

								private schools. For 2015-16 & 2016-17, proposal has been approved as per SSA norms.
10	Odisha	953.940	15.115	88.34	88.34	35.11	35.11	Proposals have been approved as per SSA norms.
11	Rajasthan	18925.00	4171.210	13895.84	8292.5	26762.03	12453.41	Proposals have been approved as per SSA norms.
12	Tamil Nadu	7157.21	0.0	39936.56	18.62	12493.54	0.0	For 2014-15, proposal was not approved as State did not notify per child cost. For 2015-16, proposal has been approved as per SSA norms. For 2016-17, proposal was not approved as State has not reimbursed to private schools.
13	Tripura	0.0	0.0	0.0	0.0	406.48	0.0	Proposal for 2016-17 was not approved as State has not started admissions in private schools.
14	Uttar Pradesh	5.26	5.262	121.5	121.5	1166.29	0.0	Proposal for 2016-17 was not approved as State has not reimbursed to private schools.
15	Uttarakhand	4204.680	4150.838	4958.19	0.0	13147.57	3950.42	Proposals have been approved for 2014-15 & 2016-17 as per PAB norms. Proposal for 2015-16 was approved in principle subject to submission of relevant documents by State.
Total		98448.825	25065.571	185274.78	49269.88	178495.46	51005.33	

Source: AWP&B Minutes, SSA